ANNEXURE-1

Name of the corporate debtor: M/s Independent TV Limited
Date of commencement of liquidation: 17.03.2023
List of stakeholders as on: 02.07.2025

List of secured financial creditors

	Lid	No. St.		
1	Noble Co- Operative Bank Ltd	Name of creditor	Name of creditor	
MINIO		Identification No.		
	25.03.2023	Date of receipt	Details	
20,369,355.00	20,369,355.00	Amount claimed	Details of claim received	
20,369,355.00	20,369,355.00	Amount of claim admitted		
	Financial Creditor	Nature of claim		
	20369355	Amount covered by security interest		
	Yes	Amount Whether covered by security interest security relinquished?	Details of c	
	HYPOTHICATION OF VEHICLES AND PERSONAL GLARANTEE OF MR SACHIN BHATI, Value of Sexurity 63,00,000	Details of Security Interest	Details of claim admitted	
		Amount covered by guarantee		
100%	100%	% share in total amount of claims admitted		
		Amount continge claim		
		Amount of any mutual dues, that may be set o		
	,	Amount of claim c		
	•	Amount Amount of Amount of of claim claim under Claim rejected verification Disbursed		
20369335	20369335	Amount of Claim Disbursed		
0	0	Amount of Claim Balance	Amount of Claim Balance	
	Recoverable expense Rs. 499279 is rejected being not admisible as per the law. The creditor has file revised claimed the same is rejected.	Remarks, if any		

IBBI/IPA-002

[IP-N00333]

Anup Kumar

2017-18/10911

Anup Kumar

Liquidator of N/8/1000pm Eng (V. J.d.)

IP Regd. No. IBBI/IPX-00349/T-00333/2017-18/10911

734, Lawyers Chamber Block, Western Wing,
Tis Hazari Court, Delhi-110054

Email Id:- sachanlawanalys(@gmail.com